

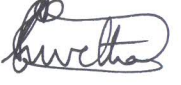
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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	TR BHASKAR PRIYADARSHINI-N SHWETHA VASUDEVAN	Counsel for petitioners 1-3	
②	T. v. P. Sai Vihar Per Anant. m	Counsel for R1 - R4	T. v. P. Sai Vihar

ORDER

Counsel for petitioner present. Counsel for R1 to R4 present. Counsel for petitioner prayed some more time for serving notice to R5 & R6. Time extended with direction to file proof of service of notice on R5 & R6 alongwith an affidavit by the next day of hearing. Put up on **22.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)